

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 131
(IB)-202(PB)/2017

IN THE MATTER OF:

Punjab National Bank
Vs.

.... Applicant/petitioner

Bhushan Power and Steel Ltd.

.... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, CIRP

Order delivered on 12.04.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

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|---------------------|--|
| For the Applicant: | Mr. Amitabh, Mr. A. K. Pandey Advs. |
| For the respondent: | Mr. Arun Kathpalia, Manmeet Singh, Ms. Nishtha Chaturvedi, Ms. Anjali, Ms Bari Brar, Advs. |
| For the CoC: | Mr. Ramji Srinivasan Sr. Adv, Mr. Bishwajit Dubey, Spandan Biswal, Ms. Srideepa Bhattacharya, Mr. Aditya Marwah, Ruchi Chaudhary, Sylona Mohapatra, Mr. Nikhil Ramdev, Advs. |
| For the RP | Mr. Abhinav Vasisht, Sr. Adv, Anoop Rawat, Mr. Saurav Panda, Shantanu, Charu Bansal & Shreyas, Advs |
| For the OC: | Mr. Amit singh, Ms. Srishiti & Mr. Sahil Mongia Advs. |
| CA-286(PB)/2019 | Mr. Arvind Kumar Gupta, Ms. Purti Marwaha & Ms. Henna George, Advs. |
| CA-327(PB)/2019 | Mr. Arvind Kumar Gupta, Ms. Purti Marwaha & Ms. Henna George, Advs. |
| CA-254 (PB)/2019 | Mr. Arvind Kr. Gupta, Ms. Purti Marwaha & Ms. Henna George, Advs. |

ORDER

Part heard for 15.04.2019.

Sd/-
(M. M. KUMAR)
PRESIDENT

Sd/-
(S. K. MOHAPATRA)
MEMBER (TECHNICAL)